

**APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI**

**Cause List for Friday, the 22<sup>nd</sup> November, 2024**

**TIME: 10.30 A.M.**

**(Note: Due to scheduled maintenance, the cause list and daily orders will not be accessible on the APTEL website from November 20, 2024, to November 21, 2024. The cause lists for November 21 and 22, 2024, will be sent via email to the concerned advocates/parties. Hard copies of urgent daily orders can be obtained from the Registry)**

**(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)**

**(Updated List of Finals has been uploaded in the website under the "Notification tab".)**

**(HEARING THROUGH PHYSICAL/HYBRID MODE)**

**(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)**

**(<https://msteams.link/L9ZL>)**

**(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)**

**(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)**

**COURT - I**

**CORAM: HON' BLE MR. JUSTICE RAMESH RANGANATHAN, CHAIRPERSON  
HON' BLE MRS. SEEMA GUPTA, TECHNICAL MEMBER**

**For Pronouncement of Judgment**

S. No.	Case No.	Parties	Name of Counsel for
			Appellant/Respondent Mrs./Mr.
1.	86/12 & IA-421/24 (For filing additional documents)	NTPC LTD. - Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ritu Apurva, Amal Nair, Ashabari Basu Thakur, Karthikeyan M, Sarthak Sareen for App. 1
			Raj Bahadur Sharma for R-3, R-4, R-5, R-17 S. Vallinayagam for R-8 Pradeep Misra for Res.10, Manoj Kumar Dubey for Res.13, Mohit K. Mudgal for R-18
2.	206/24 & IA-619/2024 (For interim relief)	Punjab State Power Corporation Limited - Appellant(s) Versus Chadha Sugars and Industries Private Limited & Ors. - Respondent(s)	Poorva Saigal, Shubham Arya, Pallavi Saigal, Ravi Nair, Reeha Singh, Anumeha Smiti, Devyanshu Sharma for App.1.
			<a href="#">Karan Nagrath for R-1</a> <a href="#">Gargi Kumar for R-2</a> <a href="#">Nupur Kumar for R-3</a>

<b><u>For Urgent Listing</u></b>			
3.	IA-1894/24 (For urgent listing) In DFR-496/24 & IA-1893/24 (For interim relief)  IA-1892/24 (For exemption from filing certified copy of impugned order)  <b>(Defects cured)</b>  <b>(Fresh Matter)</b>	Himachal Pradesh Power Transmission Corporation Limited Versus Central Electricity Regulatory Commission & Ors.	Samir Malik, Nikita Choukse, Tushar Mathur, Himani Yadav
<b><u>For Dismissal</u></b>			
4.	DFR-426/24 & IA-1535/2024 (Delay in filing)  IA-1536/2024 (For exemption from filling certified copy of impugned order)  <b>(Defects not cured)</b>	Sarla Performance Fibers Limited-Applicant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Naveep Dahiya, Ria Garg for App.1
<b><u>IA - For Disposal/ For Directions</u></b>			
5.	232/23 <b>(Service complete)</b>  <b>(No reply filed by R-1 to amended appeal)</b>  <b>(Proof of payment of cost filed)</b>  <b>(Amended memo of parties filed)</b>  <b>(Matter is included in the List of Finals)</b>  <b>(Matter is being listed vide office note dt. 18.11.24)</b>	NTPC Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shikha Ohri, for App.1  Dhananjay Baijal for R-1 Nikhil Singhvi, Shraddha Deshmukh, Utkarsh Kokcha for R-3

6.	<p>147/24</p> <p><b>(Service complete)</b></p> <p><b>(Rejoinder not filed to the reply of R-5)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Haryana Power Purchase Centre -Appellant(s) Versus Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Poorva Saigal, Shubham Arya, Pallavi Saigal, Ravi Nair, Reeha Singh, Anumeha Smiti, Devyanshu Sharma for App.1.</p> <p><a href="#">Hemant Singh, Mridul Chakravarty, Biju Mattam, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Nehul Sharma, Robin Kumar, Harshit Singh, Alchi Thapliyal, Lavanya Panwar, Sanjeev Singh Thakur for R-2 Chandrashekhar A. C for R-3 Abhinav Kardekar, Meha Kumar, Ayush Singh Solanki, Gurpreet Kaur Chawla, Kamil Khan, Mohd. Naseem Khan for R-5</a></p>
7.	<p>193/24</p> <p><b>(Service complete)</b></p> <p><b>(Rejoinder not filed to the reply of R-1 and R-2)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>ArcelorMittal Nippon Steel India Limited (Formerly Known as Essar Steel India Limited) - Appellant(s) Versus Gujarat Energy Transmission Corporation Limited &amp; Ors. - Respondent(s)</p>	<p>Dushyant Manocha, Anannya Ghosh, Brian Mases, Doel Bose, Mrinalini Mishra, Kashish Chhabra for App.1.</p> <p><a href="#">Ranjitha Ramachandran for R-1 and R-2</a> <a href="#">C.K. Rai for R-3</a></p>
8.	<p>270/24</p> <p><b>(Service complete)</b></p> <p><b>(Rejoinder not filed to the reply of R-11)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Adani Transmission (India) Limited-Appellant(s) Versus Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Hemant Singh, Lavanya Panwar, Biju Mattam, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Nehul Sharma, Robin Kumar, Harshit Singh, Alchi Thapliyal, Sanjeev Singh Thakur for App.1.</p> <p><a href="#">Udit Gupta for R-11</a> <a href="#">Varun K. Chopra for R-12</a></p>
9.	<p>279/24</p> <p><b>(Service complete)</b></p> <p><b>(Rejoinder not filed to the reply of R-2)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Tata Steel Limited - Appellant(s) Versus Maharashtra Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Mandakini Ghosh, Anusha Nagarajan, Kirti Dhoke, Aakansha Bhola, Rahul Ranjan for App.1.</p> <p><a href="#">Pratiti Rungta for R-1</a> <a href="#">Shruti Iyer for R-2</a></p>

10.	<p>282/24</p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-2)</b></p> <p><b>(Rejoinder not filed to the reply of R-4)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>National Thermal Power Corporation Limited - Appellant(s)</p> <p>Versus</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Shri Venkatesh, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Bharath Gangadharan, Akash Lamba, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Kartikay Trivedi, Mohit Gupta for App.1.</p> <p><a href="#">Pradeep Misra for R-2</a> <a href="#">Mansoor Ali Shoket for R-4</a> <a href="#">Amit Kapur for R-6</a></p>
11.	<p>320/24</p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-8)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>NTPC Limited - Appellant(s)</p> <p>Versus</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Shri Venkatesh for App.1.</p> <p><a href="#">Aashish Gupta for R-2</a> <a href="#">Raj Kumar Mehta for R-4</a> <a href="#">Pradeep Misra for R-8</a> <a href="#">Amit Kapur for R-13 &amp; R-14</a></p>
12.	<p>332/24</p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-1)</b></p> <p><b>(Rejoinder not filed to the reply of R-2)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Damodar Valley Corporation - Appellant(s)</p> <p>Versus</p> <p>Jharkhand State Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Shri Venkatesh for App.1.</p> <p><a href="#">Aditya Kumar Choudhary for R-1</a> <a href="#">Rajiv Yadav for Res.2 &amp; R-3</a></p>
13.	<p>344/24</p> <p><b>(Reference - DFR-286/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-1)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Talwandi Sabo Power Limited - Applicant(s)</p> <p>Versus</p> <p>Punjab State Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Raghav Malhotra, Priyanka Vyas, Juhi Senguttuvan, Anamika Rana, Shreya Sundaraman, Ashabari Basu Thakur for App.1.</p> <p><a href="#">Gargi Kumar for R-1</a> <a href="#">Poorva Saigal for R-2</a></p>

14.	<p>351/24</p> <p><b>(Reference - DFR-244/24)</b></p> <p><b>(Court notice served)</b></p> <p><b>(Affidavit of service not filed)</b></p> <p><b>(No reply filed by R-4)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>ITC Limited - Applicant(s)</p> <p>Versus</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>S. Vallinayagam, for App.1</p> <p><a href="#">D. Abhinav Rao for R-4</a></p>
15.	<p>352/24</p> <p><b>(Reference - DFR-315/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-6)</b></p> <p><b>(Rejoinder not filed to the reply of R-4)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>NLC India Limited - Applicant(s)</p> <p>Versus</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Anand K. Ganesan, Swapna Seshadri, Ritu Apurva, Amal Nair, Kriti Soni, Utkarsh Singh, Kritika Khanna, Karthikeyan M for App.1.</p> <p><a href="#">S. Vallinayagam for R-2</a></p> <p><a href="#">Shubhranshu Padhi for R-3</a></p> <p><a href="#">Shubhranshu Padhi for R-4, R-5, R-6, R-7 &amp; R-8</a></p>
16.	<p>360/24</p> <p><b>(Reference - DFR-341/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-4)</b></p> <p><b>(Rejoinder not filed to the reply of R-2 and R-3)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Jindal India Thermal Power Ltd. - Applicant(s)</p> <p>Versus</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Raghav Malhotra, Priyanka Vyas, Juhi Senguttuvan, Anamika Rana, Shreya Sundaraman, Ashabari Basu Thakur, Rohan Sachdev for App.1.</p> <p><a href="#">Pulkit Agarwal for R-2 &amp; R-3</a></p> <p><a href="#">Mrinal Kanwar for R-4</a></p>

17.	<p>472/24</p> <p><b>(Reference - DFR-314/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-1)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Southern Power Distribution Company of Andhra Pradesh Ltd. &amp; Ors. - Applicant(s)</p> <p>Versus</p> <p>Andhra Pradesh Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Sidhant Kumar, Anushka Shah, Manyaa Chandok, Akshit Mago, Ekssha Kashyap, Om Batra, Harleen Kaur Rait, Sarthak Sareen for App.1. to App.3.</p> <hr/> <p><a href="#">Gaichangpou Gangmei for R-1</a> <a href="#">nand K. Ganesan for R-2</a></p>
18.	<p>473/24</p> <p><b>(Reference - DFR-316/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(No reply filed by R-1)</b></p> <p><b>(Matter is being listed vide office note dt. 18.11.24)</b></p>	<p>Southern Power Distribution Company of Andhra Pradesh Ltd. &amp; Ors. - Applicant(s)</p> <p>Versus</p> <p>Andhra Pradesh Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Sidhant Kumar, Anushka Shah, Akshit Mago, Anushka Shah, Manyaa Chandok, Akshit Mago, Ekssha Kashyap, Om Batra, Harleen Kaur Rait, Sarthak Sareen for App.1. to App.3.</p> <hr/> <p><a href="#">Gaichangpou Gangmei for R-1</a></p>
19.	<p>IA-1882/24 (For tagging) In 115/18</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in List of Finals alongwith A.No.151/20)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>Kanan Devan Hills Plantations Company Private Limited - Appellant(s)</p> <p>Versus</p> <p>Kerala State Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>M.P. Vinod, Usha Nandini, Biju Raman, Atul Shankar, Abraham Joseph Markos, Issac Thomas</p> <hr/> <p><a href="#">M.T. George for R-1</a> <a href="#">Subhash Chandran K.R. for R-2</a></p>
20.	<p>IA-1844/24 (Delay in filing rejoinder - 50 days) In 436/22</p> <p><b>(Service complete)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>NTPC Limited - Appellant(s)</p> <p>Versus</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Shri Venkatesh, Suhael Buttan, Siddharth Joshi, Abhishek Nangia, Simran Saluja, Vineet Kumar, Punyam Bhutani, Ashutosh Kumar Srivastava, Bharath Gangadharan, Jayant Bajaj, Nihal Bhardwaj, Siddharth Nigotia, Kartikay Trivedi, Shivam Kumar, V.M. Kannan, Jatin Ghuliani, Anant Singh, Mohit Mansharamani, Rishabh Sehgal, Kunal Veer Chopra for App.1.</p> <hr/> <p><a href="#">Ravin Dubey for R-2</a> <a href="#">Ravi Sharma for R-5</a></p>

<p>21.</p>	<p>IA-1919/24 (For substitution) In 103/23</p> <p><b>(Reference - DFR-241/21)</b></p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>M/s Walwhan Solar MP Limited - Applicant(s) Versus Madhya Pradesh Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Shri Venkatesh, Suhael Buttan, Ashutosh Kumar Srivastava, Abhiprav Singh, Abhishek Nangia, Anant Singh, Rishub Kapur, Mehak Verma for App.1.</p> <p>Shlok Chandra, Mansie Jain for R-1 Nitin Gaur for R-2, R-3, R-4, R-5 Ravin Dubey for R-6</p>
<p>22.</p>	<p>IA-1912/24 (For filing additional documents) In 563/23</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>Hubli Electricity Supply Company Ltd. - Applicant(s) Versus Mayfair Renewable Energy (I) Private Limited &amp; Ors. - Respondent(s)</p>	<p>Shahbaaz Husain, Fahad Khan, Stephania Pinto, Yeshwanth M Comar for App.1.</p> <p>Priyashree Sharma PH, Syed Faraz Alam, Purna Priyadarshini, Kush Chaturvedi for Res.1 Samarth Kashyap for R-2 Shahbaaz Husain for R-3</p>
<p>23.</p>	<p>IA-1849/24 (Delay in filing rejoinder - 51 days) In 315/24</p> <p><b>(Reference - DFR-183/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(Proof of payment of cost filed/R-3)</b></p> <p><b>(Matter is included in the List of Finals)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>Dubbak Solar Projects Private Limited - Applicant(s) Versus Telangana State Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Tavinder Pal Sidhu, A. P. Singh, Neetika Sharma, Akshada, Shrinkhla Tiwari, Akanksha Das for App.1.</p> <p>Somandri Goud Katam for R-1 D. Abhinav Rao for R-3</p>

<p>24.</p>	<p>IA-1848/24 (Delay in filing rejoinder - 51 days) In 316/24</p> <p><b>(Reference - DFR- 184/24)</b></p> <p><b>(Service complete)</b></p> <p><b>(Proof of payment of cost filed)</b></p> <p><b>(Matter is included in the List of Finals)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>Medak Solar Projects Private Limited - Applicant(s)</p> <p>Versus</p> <p>Telangana State Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Tavinder Pal Sidhu, A. P. Singh, Neetika Sharma, Akshada, Shrinkhla Tiwari, Akanksha Das for App.1.</p> <p><a href="#">Somandri Goud Katam for R-1</a> <a href="#">D. Abhinav Rao for R-3</a></p>
<p>25.</p>	<p>IA-1870/24 (Delay in filing reply - 13 days) (R-8)</p> <p>IA-1890/24 (Delay in filing rejoinder - 01 day) In 359/24</p> <p><b>(Service complete)</b></p> <p><b>(Matter is being listed vide office note dt. 20.11.24)</b></p>	<p>Obra-C Badaun Transmission Limited - Appellant(s)</p> <p>Versus</p> <p>Uttar Pradesh Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Sourav Roy, Atharva Kotwal for App.1.</p> <p><a href="#">Altaf Mansoor for R-8</a> <a href="#">Shankh Sengupta for R-2 to R-7</a> <a href="#">Nishtha Kumar for R-9</a></p>



26.	IA-1916/24 (Delay in filing reply - 07 days) (R-2) In 486/24 & IA-1038/2024 (For interim relief)  IA-1039/2024 (For exemption from Impleading parties)  IA-1640/24 (Delay in filing reply - 14 days)  <b>(Reference - DFR-          311/24)</b>  <b>(Service          complete)</b>  <b>(Proof of payment          of cost filed)</b>  <b>(Matter is being          listed vide office          note dt. 20.11.24)</b>	Tamil Nadu Generation and Distribution Corporation Limited - Applicant(s)  Versus Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1  <a href="#">Sethu Ramalingam for R-1</a> <a href="#">Prabhas Bajaj for R-2</a>
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**For Condonation of Delay**

27.	IA-1650/2024 (Delay in filing - 21 days) In DFR-454/24  <b>(Service          complete)</b>	Jaipur Vidyut Vitran Nigam Limited - Applicant(s)  Versus Rajasthan Electricity Regulatory Commission - Respondent(s)	Anushree Bardhan, Srishti Khindaria, Surbhi Kapoor, Aneesh Bajaj, Shirsa Saraswati for App.1.
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**For Admission After Notice**

28.	457/24 & IA-1738/2024 (For interim relief)  <b>(Service          complete)</b>	Maharashtra State Electricity Distribution Company Ltd. - Appellant(s)  Versus Khare and Tarkunde Green Energy Pvt. Ltd. (KTGEPL) & Anr. - Respondent(s)	Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta for App.1.  <a href="#">Hemant Singh for Res.1,</a> <a href="#">Mridul Chakravarty for Res.1,</a> <a href="#">Biju Mattam for Res.1,</a> <a href="#">Sourav Roy for Res.1,</a> <a href="#">Chetan Kumar Garg for Res.1,</a> <a href="#">Lakshyajit Singh Bagdwal for Res.1,</a> <a href="#">Ankita Bafna for Res.1,</a> <a href="#">Supriya Rastogi Agarwal for Res.1,</a> <a href="#">Nehul Sharma for Res.1,</a> <a href="#">Harshit Singh for Res.1,</a> <a href="#">Lavanya Panwar for Res.1,</a> <a href="#">Alchi Thapliyal for Res.1,</a> <a href="#">Sanjeev Singh Thakur for Res.1,</a> <a href="#">Indrayudh Chowdhury for Res.1,</a>
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29.	462/24 & IA-1585/2024 (For filing additional document)  <b>(Service complete)</b>	M/s SJVN Limited - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Anushree Bardhan, Srishti Khindaria, Surbhi Kapoor, Aneesh Bajaj, Shirsa Saraswati for App.1.
<b>IA - For Further Hearing</b>			
30.	IA-1148/24 (For vacation of stay) (R-2) In 244/22 & IA-922/2022 (For interim relief)  IA-1243/2022 (For directions)  IA-1523/24 (For modifications)  IA-TN-19 (For impleadment)  <b>(Service complete)</b>  <b>(Matter is included in the List of Finals alongwith A.No.307/22, 287/22, 290/23 and 291/23)</b>  <b>(Amended memo of parties filed)</b>	Damodar Valley Power Consumers Association - Applicant(s) Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1 to App.38  <b>(Rajiv Yadav for Impleader)</b>  <a href="#">Mandaniki Ghosh for R-1</a> <a href="#">Shri Venkatesh for R-2</a>
30.1	IA-1159/24 (For vacation of stay) In 286/23 & IA-895/2022 (For interim relief)  IA-1921/22 (For filing additional documents)  IA-130/24 (Delay in filing reply - 02 days)  <b>(Service complete)</b>	Inox Air Products Private Limited - Applicant(s) Versus West Bengal Electricity Commission & Anr. - Respondent(s)	Dipali Sheth, Keyur Talsania, Shubham Mehta for App. 1.  <a href="#">Mandakini Ghosh for R-1</a> <a href="#">Shri Venkatesh for R-2</a>

30.2	IA-1154/24 (For vacation of stay) In 288/23 & IA-988/2022 (For interim relief)  <b>(Service complete)</b>	Dinman Polypacks Private Limited - Applicant(s)  Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Basudeb Biswas, Rahul Poddar for App.1.  <a href="#">Mandakini Ghosh for R-1</a> <a href="#">Shri Venkatesh for R-2</a>
30.3	IA-1153/24 (For vacation of stay) In 289/23 & IA-1094/2022 (For interim relief)  <b>(Service complete)</b>	Steel Authority of India Limited - Applicant(s)  Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Amit Kapur, Akshat Jain, Pratyush Singh, Aditya H. Dubey, Sagnik Maitra, Avdesh Mandloi for App.1.  <a href="#">Mandakini Ghosh for R-1</a> <a href="#">Shri Venkatesh for Res.2</a>
31.	IA-277/2024 (For interim relief) In 229/24  <b>(Court notice served)</b>  <b>(Affidavit of service not filed)</b>	Biomass Energy Developers Association & Ors.  - Applicant(s)  Versus Telangana State Electricity Regulatory Commission & Ors. - Respondent(s)	S. Vallinayagam for App.1 to App.6  <a href="#">Somandri Goud Katam for R-1</a> <a href="#">D. Abhinav Rao for R-2 and R-3</a>
32.	IA-1753/2024 (For interim relief) In 460/24  <b>(Service complete)</b>	FPEL MH 1 Private Limited - Appellant(s)  Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Shreya Sundaraman for App.1.
<b>IA - For Hearing</b>			
33.	IA-279/2024 (For interim relief) In 165/24  <b>(Service complete)</b>	Damodar Valley Power Consumers Association - Applicant(s)  Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1  <a href="#">C.K. Rai for R-1</a> <a href="#">Shri Venkatesh for R-2</a>

34.	IA-834/2024 (For interim relief) In 303/24 & IA-1551/24 (Delay in filing rejoinder - 14 days)  <b>(Service          complete)</b>	Damodar Valley Power Consumers Association - Applicant(s) Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1 <hr/> <a href="#">C.K. Rai for R-1</a> <a href="#">Shri Venkatesh for R-2</a>
35.	IA-871/2024 (For interim relief) In 345/24  IA-1807/24 (Delay in filing rejoinder - 24 days)  <b>(Service          complete)</b>	Damodar Valley Power Consumers Association - Applicant(s) Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1 <hr/> Mandakini Ghosh for R-1 Shri Venkatesh for Res.2,
36.	IA-1427/2024 (For interim relief) In 445/24 & IA-1646/24 (For filing additional documents)  <b>(Service          complete)</b>	Chemfab Alkalis Limited & Ors. - Applicant(s) Versus Joint Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, Mandakini Ghosh, Rahul Ranjan, Aakanskha Bholra for App.1. to App.6. <hr/> <a href="#">Pradeep Misra for R-1</a> <a href="#">Gaurav Varma for R-2</a>

Sd/  
Registrar  
APTEL